

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1662
ANSWERED ON:12.12.2003
SCHEMES FOR TRIBAL WOMEN
RAM SHAKAL

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of programmes being implemented by the Government for tribal women;
- (b) the programme-wise grants provided during the last three years; and
- (c) the number of institutions and NGOs in Uttar Pradesh which have been provided with grants during the above period?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) The Ministry has been implementing the schemes of Construction of Girls Hostels for Scheduled Tribes from Third Five Year Plan and Educational Complex in Low Literacy Pockets for Development of Literacy amongst Scheduled Tribe Women in tribal areas since 1993-94 exclusively for tribal women. Besides, National Scheduled Tribes Finance & Development Corporation (NSTFDC), a Govt. of India undertaking under the Ministry has introduced a scheme from 2002-03 viz. Mahila Sashaktikaran Yojana.

The scheme of Construction of Girls Hostels for Scheduled Tribes provides for financial assistance to the State Government on 50:50 basis (100% to UTs) for construction of Hostel Building to provide hostel facilities to the Scheduled Tribe girls studying in middle schools, higher secondary schools, colleges and universities. The Scheme of Educational Complex in Low Literacy Pockets for Development of Literacy amongst Scheduled Tribe Women in tribal areas provides for financial assistance to the extent of 100 percent to the Non-Governmental Organizations and State Govt. run societies for setting up and running of educational complexes in those 136 Districts in the country which are having less than 10% literacy among women as per 1991 census. Under the scheme of Mahila Sashaktikaran Yojana, the Scheduled Tribe women of DPL(Double the Poverty Line) families can avail Term Loan for Schemes/Projects costing upto Rs. 50,000/- per unit from NSTFDC through the states ! channelising agencies. Promoter's contribution is not insisted upon and the interest rates under this scheme are upto 4% p.a. for the beneficiaries. The loan is to be repaid within a maximum period of 10 years in quarterly/half yearly installments.

(b) Programme-wise grants provided during the last three years under each of the schemes is as indicated below:

(Rs. in crores)

Scheme	2000-01	2001-02	2002-03
Construction of Girls Hostels	2.33	7.20	6.34
Educational Complex in Low Literacy Pockets for Development of Women Literacy in Tribal Areas.	1.02	3.99	6.00
Mahila Sashaktikaran Yojana	NIL	NIL	7.66

(c) Of the three schemes, the Ministry provides financial assistance to NGOs under the Scheme of Educational Complex in Low Literacy Pockets for Development of Women Literacy in Tribal Areas only. Under the Scheme the Ministry has funded 3, 2 and 1 number of organisation(s) during 2000-01, 2001-02 and 2002-03, respectively.